## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 199A/2016 with TP No. 199/397-398/NCLT/AHM/2016 CA no. 112 of 2013 with C.P. No. 198/397-398/NCLT/AHM/2007

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.11.2017</u>

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1. MR. DHRUV DEWAN	Advocate	Petitioner	dhw.	
2. MR. KOSTUBN DEVNANI	l i		father.	
3.M.Saurah Soparkar, 7 Servier Advocate 4. Pronum Mattur 5. hiche Berri	Advocates	Resp. No. 5 P6	Remain	
for singhit a.	Adus	Resp.3	D-1, 8m	
7. Ms. Pooja Brasdway for Trivedis Law Office	Adv.	Rosp. No. 7	A.	
8. Rohan A. Shal dung with Pellar run er	Advocates	Respondent Nov. 2	Tods	

## <u>ORDER</u>

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostumbh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur present for Original Respondents no. 5 and 6. Learned Advocate Mr. Krishna Mohan Shukla present for Original Respondent no. 3. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law

Office present for Original Respondent no 7. Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2.

Learned Counsel appearing for applicant in IA 363/2017 represented that he filed an appeal against the order dated 18.09.2017 passed by this Tribunal.

List the matter on 14.12.2017 for hearing arguments of Respondents.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.